

Annexure-1

Name of the Corporate Debtor: VHV Beverages Private Limited; Date of commencement of Liquidation: 02.12.2025; List of stakeholders as on: 24.01.2026

List of secured financial creditors

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of Contigent claim	Amount of any mutual dues that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks if any	
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Whether security interest relinquished? (Yes/No?)	Details of Security Interest	Amount covered by guarantee						% share in total amount of claims admitted
1	State Bank of India	31.12.2025	38,68,21,840.06	38,28,94,436.06	Cash Credit facilities	38,28,94,436	Yes	Plant and Machinery & First and Exclusive charge on entire current assets of Corporate Debtor		18.68			39,27,404.00		Claim Regarding legal charges not admitted as no supportings were provided
	Total		38,68,21,840.06	38,28,94,436.06						18.68			39,27,404.00		